

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application Nos.290/00001/2016, 290/00002/2016, 290/00003/2016, 290/00004/2016, 290/00005/2016, 290/00006/2016, 290/00007/2016, 290/00008/2016, 290/00009/2016, 290/00010/2016, 290/00011/2016, 290/00012/2016, 290/00013/2016, 290/00014/2016, 290/00016/2016, 290/00017/2016, 290/00018/2016, 290/00019/2016, 290/00020/2016, 290/00021/2016, 290/00022/2016, 290/00023/2016, 290/00024/2016, 290/00025/2016, 290/00026/2016, 290/00027/2016, 290/00028/2016, 290/00029/2016, 290/00030/2016, 290/00031/2016, 290/00032/2016, 290/00033/2016, 290/00034/2016, 290/00035/2016, 290/00036/2016, 290/00037/2016, 290/00038/2016, 290/00041/2016, 290/00042/2016, 290/00043/2016, 290/00044/2016, 290/00045/2016, 290/00046/2016, 290/00047/2016, 290/00048/2016, 290/00049/2016, 290/00050/2016, 290/00051/2016, 290/00052/2016, 290/00053/2016, 290/00054/2016, 290/00055/2016, 290/00056/2016, 290/00057/2016, 290/00058/2016, 290/00059/2016, 290/00060/2016, 290/00061/2016, 290/00062/2016, 290/00063/2016, 290/00064/2016, 290/00065/2016, 290/00066/2016, 290/00067/2016, 290/00068/2016, 290/00069/2016, 290/00070/2016, 290/00071/2016, 290/00072/2016, 290/00073/2016, 290/00074/2016, 290/00075/2016, 290/00076/2016, 290/00077/2016, 290/00078/2016, 290/00079/2016, 290/00080/2016, 290/00081/2016, 290/00082/2016, 290/00083/2016, 290/00084/2016, 290/00085/2016, 290/00086/2016, 290/00087/2016, 290/00088/2016, 290/00090/2016, 290/00091/2016, 290/00092/2016, 290/00093/2016, 290/00094/2016, 290/00095/2016, 290/00097/2016, 290/00100/2016, 290/00101/2016, 290/00102/2016, 290/00113/2016, 290/00177/2016, 290/00187/2016, 290/00228/2016 and 290/00230/2016.

Jodhpur, this the 03rd day of June, 2016

Reserved on 01.06.2016

CORAM

Hon'ble Sh. U. Sarathchandran, Judicial Member

Hon'ble Ms. Praveen Mahajan, Administrative Member

1. CA No.290/00001/2016

Shyam Singh aged about 26 years, S/o Shri Sher Singh, by caste Ahir, R/o village Goad, Tehsil Narnaul District Mahendergarh (Har.).

.....applicant

By Advocate: Narpat Singh.

v.

1. Union of India through the Secretary, Ministry of Communication and Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
2. The Chief Post Master General, Rajasthan Circle, Jaipur (Raj).
3. The Post Master General, Rajasthan (Western Region), Jodhpur-342001 (Raj).
4. The Superintendent of Post Offices, Pali Division, Pali Marwar-306401 (Raj.).
5. The Post Master, Marwar Junction Head Office, Marwar Junction, District Pali (Raj.).
6. The Sub Post Master, Nana, District Pali (Raj.)

.....respondents

By Advocate: Mr. K.S. Yadav.

2. OA No.290/00002/2016

Rohtash Kumar S/o Shri Het Ram, aged 24 years, by caste-Jat, R/o Village-Likhawala, Tehsil-Raisingh, District-Sriganganagar. Working on the post of Postal Assistant Postal Sub Office, Sadari, Division Pali (Rajasthan).

.....Applicant

By Advocate: Mr. N.R.Choudhary

Versus

1. Union of India through the Secretary, Ministry of Communication & Information Technology, Department of Posts, Govt. of India, Dak Bhawan, Sansad Marg, New Delhi.
2. The Chief Postmaster General, Rajasthan Circle, Jaipur-302007
3. The Superintendent of Post Offices, Pali Division, Pali (Rajasthan)

.....Respondents

By Advocate : Mr. K.S.Yadav

3. OA No.290/00003/2016

Rajesh s/o Shri Shankar Lal, aged 25 years, by caste-Jat, R/o Village-Mirzewala, Tehsil and District-Shriganganagar. Working on the post of Postal Assistant Postal Head Office, Division Pali (Rajasthan).

.....Applicant

By Advocate: Mr. N.R.Choudhary

Versus

1. Union of India through the Secretary, Ministry of Communication & Information Technology, Department of Posts, Govt. of India, Dak Bhawan, Sansad Marg, New Delhi.
2. The Chief Postmaster General, Rajasthan Circle, Jaipur-302007
3. The Superintendent of Post Offices, Pali Division, Pali (Rajasthan)

.....Respondents

By Advocate : Mr. K.S.Yadav

4. OA No.290/00004/2016

Santosh Kumar Meena, aged about 22 years, s/o Sh. Laxminarayan, by caste Meena, resident of Village Tahuwas, Tehsil Ramgarh, District Dausa (Raj.)

.....Applicant

By Advocate: Mr. Narpat Singh

Versus

1. Union of India through the Secretary, Ministry of Communication & Information Technology, Department of Posts, Govt. of India, Dak Bhawan, Sansad Marg, New Delhi-110001.
2. The Chief Postmaster General, Rajasthan Circle, Jaipur (Raj.)
3. The Post Master General, Rajasthan (Western Region), Jodhpur-342001 (Raj.).
4. The Superintendent of Post Offices, Pali Division, Pali Marwar-306401 (Raj.)
5. The Post Master, Pali Head Office, Pali (Raj.)

.....Respondents

By Advocate : Mr. K.S.Yadav

5. OA No.290/00005/2016

Kapura Ram, aged about 29 years, s/o Sh. Moda Ram, by caste Kumawat, Resident of village Tewali, Tehsil & District Pali (Raj.).

.....Applicant

By Advocate: Mr. Narpat Singh

Versus

1. Union of India through the Secretary, Ministry of Communication & Information Technology, Department of Posts, Govt. of India, Dak Bhawan, Sansad Marg, New Delhi-110001.
2. The Chief Postmaster General, Rajasthan Circle, Jaipur (Raj.)
3. The Post Master General, Rajasthan (Western Region), Jodhpur-342001 (Raj.).
4. The Superintendent of Post Offices, Pali Division, Pali Marwar-306401 (Raj.)
5. The Post Master, Marwar Junction Head Office, Marwar Junction, District Pali (Raj.)
6. The Sub Post Master, Desuri, District Pali (Raj.)

.....Respondents

By Advocate : Mr. K.S.Yadav

OA No.290/00006/2016

Sudhakar, aged about 25 years, s/o Sh. Surendra Kumar, by caste Ahir, resident of Village Goad, Tehsil Narnaul, District Mahendergarh (Har.).

.....Applicant

By Advocate: Mr. Narpat Singh

Versus

1. Union of India through the Secretary, Ministry of Communication & Information Technology, Department of Posts, Govt. of India, Dak Bhawan, Sansad Marg, New Delhi-110001.
2. The Chief Postmaster General, Rajasthan Circle, Jaipur (Raj.)

3. The Post Master General, Rajasthan (Western Region), Jodhpur-342001 (Raj.).
4. The Superintendent of Post Offices, Sirohi Division, Sirohi - 307001 (Raj.).
5. The Post Master, Jalore Head Office, Jalore (Raj.)
6. The Sub Post Master, Ahore, District Jalore (Raj.)

.....Respondents

By Advocate : Mr. K.S.Yadav

7. OA No.290/00007/2016

Rupesh Kumar Kumawat s/o Shri Hiralal Kumawat, aged 23 years, by Caste Jat r/o Village-Mandawa, Tehsil-Dhod, District Sikar. Working on the post of Postal Assistant Postal Sub Office, Sojat Road, Division Pali (Rajasthan).

.....Applicant

By Advocate: Mr. N.R.Chaudhary

Versus

1. Union of India through the Secretary, Ministry of Communication & Information Technology, Department of Posts, Govt. of India, Dak Bhawan, Sansad Marg, New Delhi.
2. The Chief Postmaster General, Rajasthan Circle, Jaipur -302007.
3. The Superintendent of Post Offices, Pali Division, Pali (Rajasthan).

.....Respondents

By Advocate : Mr. K.S.Yadav

8.OA No.290/00008/2016

Brinjender Kumar s/o Shri Kumbha Ram, aged 25 years, by Caste Jat r/o Adarash Colony, Navalgarh Road, Sikar. Working on the post of Postal Assistant at Postal Head Office, Pali Division, Pali (Rajasthan).

.....Applicant

By Advocate: Mr. N.R.Chaudhary

Versus

1. Union of India through the Secretary, Ministry of Communication & Information Technology, Department of Posts, Govt. of India, Dak Bhawan, Sansad Marg, New Delhi.
2. The Chief Postmaster General, Rajasthan Circle, Jaipur -302007.
3. The Superintendent of Post Offices, Pali Division, Pali (Rajasthan).

.....Respondents

By Advocate : Mr. K.S.Yadav

9. OA No.290/00009/2016

Raj Kumar, aged about 26 years, s/o Sh. Suresh Kumar, by caste Yadav, resident of Village Shimla, Tehsil Khetari, District Jhunjhunu (Raj.)

.....Applicant

By Advocate: Mr. Narpat Singh

Versus

1. Union of India through the Secretary, Ministry of Communication & Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi-110001.
2. The Chief Postmaster General, Rajasthan Circle, Jaipur (Raj.)
3. The Post Master General, Rajasthan (Western Region), Jodhpur-342001 (Raj.).
4. The Superintendent of Post Offices, Pali Division, Pali – 306401 (Raj.)
5. The Post Master, Pali Marwar Head Office, District Pali (Raj.)

.....Respondents

By Advocate : Mr. K.S.Yadav

10. OA No.290/00010/2016

Chetan Swaroop Arha, aged about 24 years, s/o Sh. Narendra Kumar, by caste Charan, Resident of 5, Vivekanand Nagar, Ramdev Road, P&T Colony Ke Pass, Pali, Tehsil && District Pali (Raj.)

By Advocate: Mr. Narpat Singh

.....Applicant

Versus

1. Union of India through the Secretary, Ministry of Communication & Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi-110001.
2. The Chief Postmaster General, Rajasthan Circle, Jaipur (Raj.)
3. The Post Master General, Rajasthan (Western Region), Jodhpur-342001 (Raj.).
4. The Superintendent of Post Offices, Pali Division, Pali Marwar – 306401 (Raj.)
5. The Post Master, Marwar Junction Head Office, Marwar Junction, District Pali (Raj.)

.....Respondents

By Advocate : Mr. K.S.Yadav

II. OA No.290/00011/2016

Sanjay Kumar s/o Shri Mahavir Singh, aged 22 years, r/o Village Vidbirana, Tehsil Nohar, District Hanumangarh. Working on the post of Postal Assistant at Postal Head Office, Division Churu (Raj.)

By Advocate: Mr. N.R.Choudhary

.....Applicant

Versus

1. Union of India through the Secretary, Ministry of Communication & Information Technology, Department of Posts, Govt. of India, Dak Bhawan, Sansad Marg, New Delhi-110001.
2. The Chief Postmaster General, Rajasthan Circle, Jaipur -302007
3. The Superintendent of Post Offices, Churu Division, Churu (Raj.)

.....Respondents

By Advocate : Mr. K.S.Yadav

12. OA No.290/00012/2016

Jagdish Chander s/o Shri Sharvan Kumar, aged 30 years, by caste-Jat r/o Village-Rajpuriya, Tehsil- Nohar, District- Hanumangarh. Working on the post of Postal Assistant at Postal Sub Office, Bidasar, Division Churu (Rajasthan).

.....Applicant

By Advocate: Mr. N.R.Choudhary

Versus

1. Union of India through the Secretary, Ministry of Communication & Information Technology, Department of Posts, Govt. of India, Dak Bhawan, Sansad Marg, New Delhi.
2. The Chief Postmaster General, Rajasthan Circle, Jaipur -302007
3. The Superintendent of Post Offices, Churu Division, Churu (Raj.)

.....Respondents

By Advocate : Mr. K.S.Yadav

13. OA No.290/00013/2016

Shaitan Singh, aged about 27 years, s/o Sh. Mohan Singh, by caste Rajpur, resident of Village Tewali, Tehsil and District Pali (Raj.)

.....Applicant

By Advocate: Mr. Narpat Singh

Versus

1. Union of India through the Secretary, Ministry of Communication & Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi-110001.
2. The Chief Postmaster General, Rajasthan Circle, Jaipur (Raj.)
3. The Post Master General, Rajasthan (Western Region), Jodhpur-342001 (Raj.).
4. The Superintendent of Post Offices, Pali Division, Pali Marwar - 306401 (Raj.).
5. The Post Master, Marwar Junction Head Office, Marwar Junction, District Pali (Raj.)

.....Respondents

By Advocate : Mr. K.S.Yadav

14. OA No.290/00014/2016

Navin Yadav, aged about 26 years, s/o Sh. Ramphal by caste Ahir (Yadav), Resident of Village Zahidpur, Tehsil Kosli, District Rewari (Har.)

.....Applicant

By Advocate: Mr. Narpat Singh

Versus

1. Union of India through the Secretary, Ministry of Communication & Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi-110001.
2. The Chief Postmaster General, Rajasthan Circle, Jaipur (Raj.)
3. The Post Master General, Rajasthan (Western Region), Jodhpur-342001 (Raj.).
4. The Superintendent of Post Offices, Pali Division, Pali Marwar - 306401 (Raj.)
5. The Post Master, Marwar Junction Head Office, Marwar Junction, District Pali (Raj.).

By Advocate: Mr. K.S.YadavRespondents

15. OA No.290/00016/2016

Mahendra Saini s/o Shri Gopal Lal, aged about 24 years, b/c Saini, r/o AA-14, Netaji Subhas Nagar, Hari Marg, tonk Road, Jaipur (Office Address:- worked as Postal Assistant under SPO Chittorgarh Division, Chittorgarh).

By Advocate: Mr. S.P.SinghApplicant

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi.
2. The Asst. Director General (DE), Dak Bhawan, Sansad Marg, New Delhi- 110 001.
3. The Chief Postmaster General, Rajasthan Circle, Jaipur -302007.
4. Superintendent of Post Offices, Chittorgarh Division, Chittorgarh

By Advocate : Mr. K.S.YadavRespondents

16. OA No.290/00017/2016

1. Rekha w/o Shri Kanwar Singh Yadav, aged about 23 years b/c OBC, r/o Vill. Barnar PO+PO-Barner, District-Jaipur (Office Address:- worked as Postal Assistant under SPO Sirohi Division, Sirohi)
2. Kamini Goyal d/o Shri Hariballabh goyal, aged about 24 years, b/c Agrawal, r/o H.No.52, Nearby No.2 School, Bartara, Hindone City District K'Arauli, (Office Address:- worked as Postal Assistant under SPO Sirohi Division, Sirohi).
3. Bhera Ram s/o Shri Vipa Ram, aged about 25 years, b/c shirbi r/o Vill+PO-Kambia, Via Khairwa, District Pali (Office Address :- worked as Postal Assistant under SPO Sirohi Division, Sirohi).

By Advocate: Mr. S.P.SinghApplicants

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi.

2. The Director General (DE), Dak Bhawan, Sansad Marg, New Delhi-110 001.
3. The Chief Postmaster General, Rajasthan Circle, Jaipur -302007.
4. Superintendent of Post Offices, Sirohi Division, Sirohi.

.....Respondents

By Advocate : Mr. K.S.Yadav

17. OA No.290/00018/2016

Sandeep Kumar s/o Shri Sujan Singh, aged about 27 years, b/cc OBC r/o Village-Chandana, Post Niwara, District- Jajjar (Office Address- worked as Postal Assistant under SPO Bhilwara Division, Bhilwara)

.....Applicant

By Advocate: Mr. S.P.Singh

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi.
2. The Asst. Director General (DE), Dak Bhawan, Sansad Marg, New Delhi- 110 001.
3. The Chief Postmaster General, Rajasthan Circle, Jaipur -302007.
4. Superintendent of Post Offices, Bhilwara Division, Bhilwara

.....Respondents

By Advocate : Mr. K.S.Yadav

18. OA No.290/00019/2016

1. Ashok Sara s/o Shri Punma Ram, aged about 27 years b/c Bishnoi, r/o Vill-SD Dhani Himanguda, PO-Himanguda, District-Jalore (Office Address:- worked as Postal Assistant under SPO Sirohi Division, Sirohi).
2. Shri Ram Vishnoi s/o Shri Bhia Ram, aged 27 years, b/c Bishnoi, r/o Vill+ PO-Sakar, District Jalore (Office Address:- worked as Postal Assistant under SPO Sirohi Division, Sirohi).

.....Applicants

By Advocate: Mr. S.P.Singh

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi.
2. The Director General (DE), Dak Bhawan, Sansad Marg, New Delhi-110 001.
3. The Chief Postmaster General, Rajasthan Circle, Jaipur -302007.
4. Superintendent of Post Offices, Sirohi Division, Sirohi

.....Respondents

By Advocate : Mr. K.S.Yadav

19. OA No.290/00020/2016

Ghanshyam Singh Meena s/o Shri Chhola Lal Meena, aged about 26 years b/c Meena (ST), r/o Village-Post Surer, District Alwar (Office Address:- worked as Postal Assistant under SPO Barmer Division, Barmer).

.....Applicant

By Advocate: Mr. S.P.Singh

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi.
2. The Asst. Director General (DE), Dak Bhawan, Sansad Marg, New Delhi- 110 001.
3. The Chief Postmaster General, Rajasthan Circle, Jaipur -302007.
4. Superintendent of Post Offices, Barmer Division, Barmer.

.....Respondents

By Advocate : Mr. K.S.Yadav

20. OA No.290/00021/2016

Jitendra Kumar Goyal s/o Shri Raman Lal, aged about 23 year, b/c Goyal, r/o Kapil Medicos, Kumer Road, Nadbai, Bharatpur (Office Address:- worked as Postal Assistant under SPO Chittorgarh Division, Chittorgarh).

.....Applicant

By Advocate: Mr. S.P.Singh

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi.
2. The Asst. Director General (DE), Dak Bhawan, Sansad Marg, New Delhi- 110 001.
3. The Chief Postmaster General, Rajasthan Circle, Jaipur -302007.
4. Superintendent of Post Offices, Chittorgarh Division, Chittorgarh

.....Respondents

By Advocate : Mr. K.S.Yadav

21. OA No.290/00022/2016

Ajay Kumar Gupta s/o Shri Som Prakash Gupta, aged about 28 years, b/c Agrawal, R/o Vill-Rotwali, PO-Panniwali, District Sri Ganganagar (Office Address:- worked as Postal Assistant under SSPO Jodhpur Division, Jodhpur

.....Applicant

By Advocate: Mr. S.P.Singh

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi.
2. The Asst. Director General (DE), Dak Bhawan, Sansad Marg, New Delhi- 110 001.
3. The Chief Postmaster General, Rajasthan Circle, Jaipur -302007.
4. Superintendent of Post Offices, Jodhpur Division, Jodhpur

.....Respondents

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi.
2. The Director General (DE), Dak Bhawan, Sansad Marg, New Delhi- 110 001.
3. The Chief Postmaster General, Rajasthan Circle, Jaipur -302007.
4. Superintendent of Post Offices, Barmer Division, Barmer.

.....Respondents

By Advocate : Mr. K.S.Yadav

29. OA No.290/00030/2016

1. Mamta Rani w/o Shri Dev Roshan Patel, aged about 24 years, b/c Kurmi r/o Quarter No: 38, ESIC Colony, Sector-16, Faridabad (Office Address:- worked as Postal Assistant under SPO Chittorgarh Division, Chittorgarh).
2. Naresh Khatik s/o Shri Rang Lal Khati Vill+Po Khatik Mohalla, Gosunda, District Chittorgarh (Office Address:- worked as Postal Assistant under SPO Chittorgarh Division, Chittorgarh).
3. Rakesh Meena s/o Shri Laxman Lal Meena, aged about 21 years, b/c Meena, r/o Behind Somani Tiles, Near Railway Station. Kapasan, District Chittorgarh (Office Address:- worked as Postal Assistant under SPO Chittorgarh Division, Chittorgarh).
4. Prakash Khoiwal s/o Shri Shyam Lal, aged about 25 years, Khatik Mohalla, Gosunda, District Chittorgarh (Office Address:- worked as Postal Assistant under SPO Chittorgarh Division, Chittorgarh).
5. Pappu Lal Jat s/o Shri Ratan Lal Jat, Village Saropa, via Singhpur, District Chittorgarh, (Office Address:- worked as Postal Assistant under SPO Chittorgarh Division, Chittorgarh).
6. Anand Sharma s/o Shri Purushottam Sharma, aged about 36 years, b/c Brahman, Vill+ PO Chandwa, District Jhunjunu, (Office Address:- worked as Postal Assistant under SPO Chittorgarh Division, Chittorgarh).

Nipendra Bhuriya s/o Shri Ranjit Singh, aged about 21 years, b/c SC r/o Vill + PO Sighra, District Jhunjunu (Office Address :- Worked as Postal Assistant under SPO Chittorgarh Division, Chittorgarh).

.....Applicants

By Advocate: Mr. S.P.Singh

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi.
2. The Asst. Director General (DE), Dak Bhawan, Sansad Marg, New Delhi- 110 001.
3. The Chief Postmaster General, Rajasthan Circle, Jaipur -302007.
4. Superintendent of Post Offices, Chittorgarh Division, Chittorgarh.

.....Respondents

By Advocate : Mr. K.S.Yadav

30. OA No.290/00031/2016

1. Khemraj Meena s/o Shri Ram Ratan Meena, aged about 26 years, b/c Meena (ST) r/o Vill-Jhola, Post Manila, District – Jaipur (Office Address :- worked as Postal Assistant respondent SPO Bikaner Division, Bikaner).
2. Devendra Beniwal s/o Shri Ram Niwas Beniwal, aged about 24 years, b/c Bishnoi, r/o Vill+ PO Janglu, District Bikaner (Office Address:- worked as Postal Assistant under respondent SPO Bikaner Division, Bikaner).
3. Pankaj Kumar s/o Shri Krishan chand Godara, aged about 28 years, r/o Ward No.9, Near Samudayik Kendra, Suratgarh, District-Sriganganagar. (Office Address:- worked as Postal Assistant under respondent SPO Bikaner Division, Bikaner).
4. Jai Prakash s/o Shri Basti Ram aged about 22 years b/c Bishnoi, r/o Gali No.18, Rampura Basti, District Bikaner (Office Address:- worked as Postal Assistant under respondent SPO Bikaner Division, Bikaner).
5. Parmeshwar Lal s/o Shri Kana Ram, aged about 21 years b/c Jat, r/o Vill+Po-Mundsar, District Bikaner, (Office Address:- worked as Postal Assistant under respondent SPO Bikaner Division, Bikaner).
6. Dalip Singh s/o Shri Chhagan Singh, aged about 39 years, b/c Rajput, r/o Vill+Po-Disnau, District Sikar (Office Address:- worked as Postal Assistant under respondent SPO Bikaner Division, Bikaner)

.....Applicants

By Advocate: Mr. S.P.Singh

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi.
2. The Asst. Director General (DE), Dak Bhawan, Sansad Marg, New Delhi- 110 001.
3. The Chief Postmaster General, Rajasthan Circle, Jaipur -302007.
4. Superintendent of Post Offices, Chittorgarh Division, Chittorgarh.

.....Respondents

By Advocate : Mr. K.S.Yadav

31. OA No.290/00032/2016

Chandrakant Tanwar s/o Shri Rishi Kumar Tanwar, aged about 25 years, b/c Saini, r/o B-50-A, Mulidhar Vyas Colony, Bikaner, District-Bikaner (Office Address:- worked as Postal Assistant SBCO, Bikaner Division under DPS Western Region, Jodhpur).

.....Applicant

By Advocate: Mr. S.P.Singh

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi.
2. The Asst. Director General (DE), Dak Bhawan, Sansad Marg, New Delhi- 110 001.
3. The Chief Postmaster General, Rajasthan Circle, Jaipur -302007.

4. Director of Postal Services I/o Postmaster General, Rajasthan Western Region, Jodhpur

.....Respondents

By Advocate : Mr. K.S.Yadav

32. OA No.290/00033/2016

1. Suman Meena d/o Shri Lalu Ram Meena, aged about 20 years b/c Meena (ST) r/o D-R-IV-30, Civil Line Dausa District Dausa (Office Address:- worked as Postal Assistant under SPO Bhilwara Division, Bhilwara)
2. Nitin Kumar Yadav s/o Shri Karan Singh Yadav, aged about 24 years, b/c. Yadav r/o Vill-Phojrajka, PO Kalagaon, District-Alwar (Office Address:- worked as Postal Assistant under SPO Bhilwara Division, Bhilwara).
3. Ravi s/o Ajit Ram, aged about 28 years, b/c Meghwal (SC), R/o Kaga road, Behind Bhimdal Yayamsala, Outside Nagauri Gate, Jodhpur (Worked as Postal Assistant under SPO Bhilwara Division, Bhilwara).
4. Abhishek Soni s/o Shri Ganesh Prasad Soni, aged about 26 years, b/c Soni r/o Subhash Colony, Near Indane Gas Agency Nenwa, District Bundi (Office Address:- worked as Postal Assistant under SPO Bhilwara Division, Bhilwara).
5. Tejpal s/o Shri Ved Prakash, aged about 25 years, b/c – Jat, R/o Vill-Jaluwas, PO-Ujal, District Alwar (Office Address:- worked as Postal Assistant under SPO Bhilwara Division, Bhilwara).

.....Applicants

By Advocate: Mr. S.P.Singh

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi.
2. The Asst. Director General (DE), Dak Bhawan, Sansad Marg, New Delhi- 110 001.
3. The Chief Postmaster General, Rajasthan Circle, Jaipur -302007.
4. Superintendent of Post Offices, Bhilwara Division, Bhilwara.

.....Respondents

By Advocate : Mr. K.S.Yadav

33. OA No.290/00034/2016

1. Deepak Kumar s/o Shri Mehachan, aged about 21 years b/c SC r/o Vill + Po Malkishan, District Bikaner (Office Address:- worked as Postal Assistant under SRO RMS ST Div Srigananagar).
2. Jay Prakash Meena s/o Shri Ram Charan Meena, aged about 21 years, b/c Meena (ST) r/o Vill+ PO Piloda, District – Sawai Madhopur. (Office Address:- worked as Sorting Assistant under SRO RMS ST Div Srigananagar).

.....Applicants

By Advocate: Mr. S.P.Singh

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi.
2. The Director General (DE), Dak Bhawan, Sansad Marg, New Delhi- 110 001.
3. The Chief Postmaster General, Rajasthan Circle, Jaipur -302007.
4. Superintendent, RMS ST Division, Jodhpur.

.....Respondents

By Advocate : Mr. K.S.Yadav

34. OA No.290/00035/2016

1. Saurabh Saharan s/o Shri Krishan Kumar, aged about 22 years, b/c Jat r/o Vill. Rajpula PO Gudia, District Hanumangarh (Office Address:- worked as Postal Assistant under SPO Churu, Churu Division).
2. Sukhwant Singh s/o Shri Dariya Singh, aged about 21 years b/c Jat r/o Vill Dabri Bari, Post Jharsar Khandalan, District Churu, (Office Address:- worked as Postal Assistant under SPO Churu, Churu Division).
3. Aman Kumar s/o Shri Shunker Lal, aged about 25 years, b/c Jat r/o Vill + Po-Mirzewala, District Sriganganagar, (Office Address:- worked as Postal Assistant under SPO Churu, Churu Division).

.....Applicants

By Advocate: Mr. S.P.Singh

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi.
2. The Director General (DE), Dak Bhawan, Sansad Marg, New Delhi- 110 001.
3. The Chief Postmaster General, Rajasthan Circle, Jaipur -302007.
4. Superintendent of Post Offices, Churu Division, Churu.

.....Respondents

By Advocate : Mr. K.S.Yadav

35. OA No.290/00036/2016

Shyam Sunder s/o Shri Banwari Lal, aged about 21 years b/c Bishnoi, r/o Vill+PO Godu, District Bikaner (Office Address:- worked as Postal Assistant under SPO Bikaner Division Bikaner).

.....Applicant

By Advocate: Mr. S.P.Singh

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi.
2. The Asst.Director General (DE), Dak Bhawan, Sansad Marg, New Delhi- 110 001.
3. The Chief Postmaster General, Rajasthan Circle, Jaipur -302007.

4. Superintendent of Post Offices, Bikaner Division, Bikaner.

By Advocate : Mr. K.S.Yadav

.....Respondents

36. OA No.290/00037/2016

Urmila Dagla, d/o Shri Sultan Singh Dagla, aged about 26 years, b/c Naik (SC) r/o Vill+Po- Lunkarsar, District Bikaner (Office Address :- worked as Postal Assistant under SPO Bikaner Division, Bikaner).

By Advocate: Mr. S.P.Singh

.....Applicant

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi.
2. The Asst. Director General (DE), Dak Bhawan, Sansad Marg, New Delhi- 110 001.
3. The Chief Postmaster General, Rajasthan Circle, Jaipur -302007.
4. Superintendent of Post Offices, Bikaner Division, Bikaner.

By Advocate : Mr. K.S.Yadav

.....Respondents

37. OA No.290/00038/2016

Vishal Kumar s/o Shri Ram Bilas Prasad, aged about 25 years b/c Kurmi, r/o Vill-Muzafferpur, PO-Kathauli, District – Nalanda (Office Address :- worked as Postal Assistant under SPO Dungerpur Division, Dungerpur).

By Advocate: Mr. S.P.Singh

.....Applicant

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi.
2. The Asst. Director General (DE), Dak Bhawan, Sansad Marg, New Delhi- 110 001.
3. The Chief Postmaster General, Rajasthan Circle, Jaipur -302007.
4. Superintendent of Post Offices, Dungerpur Division,Dungerpur.

By Advocate : Mr. K.S.Yadav

.....Respondents

38. OA No.290/00041/2016

Mahesh Choudhary s/o Shri Madan Lal Choudhary, aged about 26 years, by caste Jat, r/o 159, Vidhya Nagar, Behind RTO Office Jodhpur (Raj.)

By Advocate: Mr. Yashpal Khileri

.....Applicant

Versus

1. Union of India through its Secretary, Ministry of Communications and Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi -110001.
2. Director (VP & DE), Ministry of Communication and Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
3. The Chief Postmaster General, Rajasthan Circle, Sardar Patel Marg, Jaipur -302007.
4. The Superintendent of Railway Mail Service, 'ST' Division, Department of Posts, Station Road, Jodhpur

.....Respondents

By Advocate : Mr. K.S.Yadav

39. OA No.290/00042/2016

Dinesh Kumar Meena s/o Shri Ganpat LAI Meena, aged about 25 years, by caste Meena, r/o 99, Section-7, New Power House Road, Jodhpur

.....Applicant

By Advocate: Mr. Yashpal Khileri

Versus

1. Union of India through its Secretary, Ministry of Communications and Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi -110001.
2. Director (VP & DE), Ministry of Communication and Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
3. The Chief Postmaster General, Rajasthan Circle, Sardar Patel Marg, Jaipur -302007.
4. The Superintendent of Railway Mail Service, 'ST' Division, Department of Posts, Station Road, Jodhpur

.....Respondents

By Advocate : Mr. K.S.Yadav

40. OA No.290/00043/2016

Naveen Kumar s/o Shri Mahendra Kumar, aged about 24 years, by caste Suthar, r/o 159, Vidhya Nagar, Behind RTO Office Jodhpur (Raj.)

.....Applicant

By Advocate: Mr. Yashpal Khileri

Versus

1. Union of India through its Secretary, Ministry of Communications and Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi -110001.
2. Director (VP & DE), Ministry of Communication and Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.

3. The Chief Postmaster General, Rajasthan Circle, Sardar Patel Marg, Jaipur -302007.
4. The Superintendent of Railway Mail Service, 'ST' Division, Department of Posts, Station Road, Jodhpur

.....Respondents

By Advocate : Mr. K.S.Yadav

41. OA No.290/00044/2016

Ashish Bansal s/o Shri Manmohan Bansal, aged about 21 years, by caste Bansal r/o Q.No. 28, Type-4, GPRA Colony, Vivek Vihar Pali Road, Jodhpur (Raj.)

.....Applicant

By Advocate: Mr. Yashpal Khileri

Versus

1. Union of India through its Secretary, Ministry of Communications and Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi -110001.
2. Director (VP & DE), Ministry of Communication and Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
3. The Chief Postmaster General, Rajasthan Circle, Sardar Patel Marg, Jaipur -302007.
4. The Superintendent of Railway Mail Service, 'ST' Division, Department of Posts, Station Road, Jodhpur

.....Respondents

By Advocate : Mr. K.S.Yadav

42. OA No.290/00045/2016

Pintu Ram Meena s/o Shri Ramhet Meena, aged about 24 years, by caste Meena r/o Sunaro Ki Bagichi, Gangashahar Road, Behind Bhawani Hotel, Bikaner (Raj.)

.....Applicant

By Advocate: Mr. Yashpal Khileri

Versus

1. Union of India through its Secretary, Ministry of Communications and Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi -110001.
2. Director (VP & DE), Ministry of Communication and Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
3. The Chief Postmaster General, Rajasthan Circle, Sardar Patel Marg, Jaipur -302007.
4. The Superintendent of Railway Mail Service, 'ST' Division, Department of Posts, Station Road, Jodhpur

.....Respondents

By Advocate : Mr. K.S.Yadav

43. OA No.290/00046/2016

Sonal d/o Shri Jitender Singh Yadav, aged about 24 years, by caste Yadav, r/o 11th 'C' Road, Sardarpura, Jodhpur (Raj.)

.....Applicant

By Advocate: Mr. Yashpal Khileri

Versus

1. Union of India through its Secretary, Ministry of Communications and Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi -110001.
2. Director (VP & DE), Ministry of Communication and Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
3. The Chief Postmaster General, Rajasthan Circle, Sardar Patel Marg, Jaipur -302007.
4. The Superintendent of Railway Mail Service, 'ST' Division, Department of Posts, Station Road, Jodhpur

.....Respondents

By Advocate : Mr. K.S.Yadav

44. OA No.290/00047/2016

Cheta Ram s/o Shri Habta Ram, aged about 24 years, by caste Rajpurohit, r/o 183, 2nd 'C' Road, Sardarpura, Jodhpur (Raj.)

.....Applicant

By Advocate: Mr. Yashpal Khileri

Versus

1. Union of India through its Secretary, Ministry of Communications and Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi -110001.
2. Director (VP & DE), Ministry of Communication and Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
3. The Chief Postmaster General, Rajasthan Circle, Sardar Patel Marg, Jaipur -302007.
4. The Superintendent of Railway Mail Service, 'ST' Division, Department of Posts, Station Road, Jodhpur

.....Respondents

By Advocate : Mr. K.S.Yadav

45. OA No.290/00048/2016

Sunil s/o Shri Sukha Ram Ji, aged 26 years, resident of Singhro Ki Dhani, VPO Palli, Tehsil Osian, District Jodhpur

.....Applicant

By Advocate: Mr. R.S.Saluja

Versus

1. Union of India through the Under Secretary, Ministry of Communication and Information Technology, Department of Posts, Government of India, Dak Bhawan, Sansad Marg, New Delhi -110001.
2. The Director VP & DE, Department of Posts, Government of India, Dak Bhawan, Sansad Marg, New Delhi- 110001.
3. The Chief Postmaster General, Rajasthan Circle, Near Police Commissioner's Office, Jaipur.
4. The Post Master General, Regional Office, Jodhpur
5. Sr. Superintendent of Post Offices, Jodhpur Division, Jodhpur

By Advocate : Mr. K.S.YadavRespondents

46. OA No.290/00049/2016

Ram Kishor s/o Shri Ramniwas, aged 21 years, resident of Village Mandali Chasnana, Post Paldi Ranawatan, Tehsil Bhopalgarh, District Jodhpur

By Advocate: Mr. R.S.SalujaApplicant

Versus

1. Union of India through the Under Secretary, Ministry of Communication and Information Technology, Department of Posts, Government of India, Dak Bhawan, Sansad Marg, New Delhi -110001.
2. The Director VP & DE, Department of Posts, Government of India, Dak Bhawan, Sansad Marg, New Delhi- 110001.
3. The Chief Postmaster General, Rajasthan Circle, Near Police Commissioner's Office, Jaipur
4. The Post Master General, Regional Office, Jodhpur
5. Sr. Superintendent of Post Offices, Pali Division, Pali

By Advocate : Mr. K.S.YadavRespondents

47. OA No.290/00050/2016

Ravindra Choudhary s/o Shri Ram Kishor Choudhary, aged 23 years, resident of - C/o Meheram Choudhary, Near Saint Ansems School, Jat Colony, Nagaur.

By Advocate: Mr. R.S.SalujaApplicant

Versus

1. Union of India through the Under Secretary, Ministry of Communication and Information Technology, Department of Posts, Government of India, Dak Bhawan, Sansad Marg, New Delhi -110001.
2. The Director VP & DE, Department of Posts, Government of India, Dak Bhawan, Sansad Marg, New Delhi- 110001.
3. The Chief Postmaster General, Rajasthan Circle, Near Police Commissioner's Office, Jaipur
4. The Post Master General, Regional Office, Jodhpur

5. Sr. Superintendent of Post Offices, Jodhpur Division, Jodhpur Respondents

By Advocate : Mr. K.S.Yadav

48. OA No.290/00051/2016

Tula Ram s/o Shri Dhanna Ram, aged 23 years, resident of – Budiyon Ki Basni, Village Lavera Khurd, Tehsil Lavera Baori, District Jodhpur

..... Applicant

By Advocate: Mr. R.S.Saluja

Versus

1. Union of India through the Under Secretary, Ministry of Communication and Information Technology, Department of Posts, Government of India, Dak Bhawan, Sansad Marg, New Delhi -110001.
2. The Director VP & DE, Department of Posts, Government of India, Dak Bhawan, Sansad Marg, New Delhi- 110001.
3. The Chief Postmaster General, Rajasthan Circle, Near Police Commissioner's Office, Jaipur
4. The Post Master General, Regional Office, Jodhpur
5. Sr. Superintendent of Post Offices, Jaisalmer Division, Jaisalmer

..... Respondents

By Advocate : Mr. K.S.Yadav

49. OA No.290/00052/2016

Rajesh Kumar s/o Shri Shera Ram, aged 20 years, resident of VPO Rendri, Dhandhiya, Tehsil Luni, District Jodhpur

..... Applicant

By Advocate: Mr. R.S.Saluja

Versus

1. Union of India through the Under Secretary, Ministry of Communication and Information Technology, Department of Posts, Government of India, Dak Bhawan, Sansad Marg, New Delhi -110001.
2. The Director VP & DE, Department of Posts, Government of India, Dak Bhawan, Sansad Marg, New Delhi- 110001.
3. The Chief Postmaster General, Rajasthan Circle, Near Police Commissioner's Office, Jaipur
4. The Post Master General, Regional Office, Jodhpur
5. Sr. Superintendent of Post Offices, Pali Division, Pali

..... Respondents

By Advocate : Mr. K.S.Yadav

50. OA No.290/00053/2016

Gotam Chandra s/o Shri Bhanwar Lal, aged 25 years, resident of Village Sopara, Post Heeradesar, Tehsil Bhopalgarh, District Jodhpur

.....Applicant

By Advocate: Mr. R.S.Saluja

Versus

1. Union of India through the Under Secretary, Ministry of Communication and Information Technology, Department of Posts, Government of India, Dak Bhawan, Sansad Marg, New Delhi -110001.
2. The Director VP & DE, Department of Posts, Government of India, Dak Bhawan, Sansad Marg, New Delhi- 110001.
3. The Chief Postmaster General, Rajasthan Circle, Near Police Commissioner's Office, Jaipur
4. The Post Master General, Regional Office, Jodhpur
5. Sr. Superintendent of Post Offices, Barmer Division, Barmer.

.....Respondents

By Advocate : Mr. K.S.Yadav

51. OA No.290/00054/2016

Sharvan Kumar Bishnoi s/o Shri Sukha Ram Ji, aged 26 years, resident of Indra Colony, Rama Ki Pyau, Mahamandir, Jodhpur

.....Applicant

By Advocate: Mr. R.S.Saluja

Versus

1. Union of India through the Under Secretary, Ministry of Communication and Information Technology, Department of Posts, Government of India, Dak Bhawan, Sansad Marg, New Delhi -110001.
2. The Director, VP & DE, Department of Posts, Government of India, Dak Bhawan, Sansad Marg, New Delhi- 110001.
3. The Chief Postmaster General, Rajasthan Circle, Near Police Commissioner's Office, Jaipur
4. The Post Master General, Regional Office, Jodhpur
5. Sr. Superintendent of Post Offices, Jodhpur Division, Jodhpur

.....Respondents

By Advocate : Mr. K.S.Yadav

52. OA No.290/00055/2016

Sumer Singh s/o Shri Jaipal Singh, aged 26 years, resident of – 132, Saran Nagar, Near Gautam School, Ajmer Road, Jodhpur

.....Applicant

By Advocate: Mr. R.S.Saluja

Versus

1. Union of India through the Under Secretary, Ministry of Communication and Information Technology, Department of Posts, Government of India, Dak Bhawan, Sansad Marg, New Delhi -110001.
2. The Director, VP & DE, Department of Posts, Government of India, Dak Bhawan, Sansad Marg, New Delhi- 110001.

3. The Chief Postmaster General, Rajasthan Circle, Near Police Commissioner's Office, Jaipur
4. The Post Master General, Regional Office, Jodhpur
5. Sr. Superintendent of Post Offices, Jodhpur Division, Jodhpur

.....Respondents

By Advocate : Mr. K.S.Yadav

53. OA No.290/00056/2016

Bhaga Ram s/o Shri Chunni Lal, aged 26 years, resident of Village Aakhthali, Post Bawarla, Via Banar, District Jodhpur

.....Applicant

By Advocate: Mr. R.S.Saluja

Versus

1. Union of India through the Under Secretary, Ministry of Communication and Information Technology, Department of Posts, Government of India, Dak Bhawan, Sansad Marg, New Delhi -110001.
2. The Director, VP & DE, Department of Posts, Government of India, Dak Bhawan, Sansad Marg, New Delhi- 110001.
3. The Chief Postmaster General, Rajasthan Circle, Near Police Commissioner's Office, Jaipur
4. The Post Master General, Regional Office, Jodhpur
5. Sr. Superintendent of Post Offices, Jodhpur Division, Jodhpur

.....Respondents

By Advocate : Mr. K.S.Yadav

54. OA No.290/00057/2016

Pradeep Choudhary s/o Shru Babu Lal, aged 26 years, resident of – VPO- Khangta, Tehsil Pipar City, District Jodhpur

.....Applicant

By Advocate: Mr. R.S.Saluja

Versus

1. Union of India through the Under Secretary, Ministry of Communication and Information Technology, Department of Posts, Government of India, Dak Bhawan, Sansad Marg, New Delhi -110001.
2. The Director, VP & DE, Department of Posts, Government of India, Dak Bhawan, Sansad Marg, New Delhi- 110001.
3. The Chief Postmaster General, Rajasthan Circle, Near Police Commissioner's Office, Jaipur
4. The Post Master General, Regional Office, Jodhpur
5. Sr. Superintendent of Post Offices, Nagaur Division, Nagaur

.....Respondents

By Advocate : Mr. K.S.Yadav

55. OA No.290/00058/2016

Sukhdeep Choudhary s/o Shri Om Prakash, aged about 24 years, r/o Village Rolasar, Post Tolasar, Tehsil Sardarshahar, District Churu, Rajasthan

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Senior Superintendent of Post Offices, Udaipur, Division Udaipur, Rajasthan.

.....Respondents

By Advocate : Mr. K.S.Yadav

56. OA No.290/00059/2016

Sanjeet Kumar s/o Shri Rohtas Singh, aged about 24 years, R/o V/P, Dhaur, Jhajjar, Haryana

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Superintendent of Post Offices, Churu Division, Churu, Rajasthan.

.....Respondents

By Advocate : Mr. K.S.Yadav

57. OA No.290/00060/2016

Sunil Kumar s/o Shri Nand Lal, aged about 21 years r/o Village Dhani Yadram Ki, Tehsil Pacheri Badi, Buhana, District Jhunjhunu, Rajasthan

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Superintendent of RMS, 'ST' Division, Jodhpur, Rajasthan.

.....Respondents

By Advocate : Mr. K.S.Yadav

58. OA No.290/00061/2016

Poonam w/o Shri Jitendra Yadav, aged about 24 years, r/o VPO Batori and District Rewari, Haryana.

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Senior Superintendent of Post Offices, Udaipur, Division, Udaipur, Rajasthan.

.....Respondents

By Advocate : Mr. K.S.Yadav

59. OA No.290/00062/2016

Surya Prakash Sharma s/o Shri Kishore Sharma, aged about 25 years, r/o Bursu Road, Jagdamba Colony, Kuchaman City, Nagaur, Rajasthan

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.

D

4. Senior Superintendent of Post Offices, Udaipur, Division Udaipur, Rajasthan.

.....Respondents

By Advocate : Mr. K.S.Yadav

60. OA No.290/00063/2016

Neha D/o Shri Ram Singh Yadav, aged about 22 years, r/o VPO Deroli, Ahir, Narnaul, Mohindergarh, Haryana.

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Senior Superintendent of Post Offices, Udaipur, Division Udaipur, Rajasthan.

.....Respondents

By Advocate : Mr. K.S.Yadav

61. OA No.290/00064/2016

Bajrang Singh s/o Late Shri Narayan Singh, aged about 49 years, r/o VPO Puran Badi, Sanwali, Tehsil and District Sikar, Rajasthan

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Senior Superintendent of Post Offices, Udaipur, District Udaipur, Rajasthan.

.....Respondents

By Advocate : Mr. K.S.Yadav

62. OA No.290/00065/2016

Praveen Singh s/o Shri Manohar Singh, aged about 25 years, r/o 2/18, Hari Bhawan Vyas Colony, Nagaur, RajasthanApplicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Senior Superintendent of Post Offices, Nagaur Dn. Nagaur, Rajasthan.Respondents

By Advocate : Mr. K.S.Yadav

63. OA No.290/00066/2016

Harish Dhalia s/o Shri Roopram Dhalia, aged about 28 years, r/o House No.251, Ward No.23, Behind Kumhar Dharmshala, Bhabhuta Sidh Solony, hanumangarh Town, District Hanumangarh, Rajasthan.Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Senior Superintendent of Post Offices, Udaipur, Division Udaipur, Rajasthan.Respondents

By Advocate: Mr. K.S.Yadav

64. OA No.290/00067/2016

Raj Kumar s/o Shri tiloka Ram, aged about 37 years r/o Village Thehat, Post Roopgarh, Tehsil Dantaramgarh, District Sikar, Rajasthan

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Senior Superintendent of Post Offices, Udaipur, Division Udaipur, Rajasthan.

.....Respondents

By Advocate : Mr. K.S.Yadav

65. OA No.290/00068/2016

Puran Mal Yadav s/o Shri Prabhu Yadav, aged about years r/o Khahipura, Post Sardarshahar, via Kaladera, Tehsil Chomu, District Jaipur, Rajasthan

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Assistant Director, Postal Services, Office of Postmaster General, Rajasthan, Western Region, Jodhpur – 342001.

.....Respondents

By Advocate : Mr. K.S.Yadav

66. OA No.290/00069/2016

Pradeep Choudhary s/o Shri Jai Rupa Ram, aged about 23 years, r/o Near Jambeshwar Mandir, Maderna Colony, Jodhpur, Rajasthan

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.

3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Assistant Director, Postal Service, Office of Post Master General, Rajasthan Western Region, Jaipur, Rajasthan.

.....Respondents

By Advocate : Mr. K.S.Yadav

67. OA No.290/00070/2016

Prabhull Kumar Singh s/o Shri Umesh Kumar Singh, aged about years r/o Village Allipur Manjhipur, Khoksa, Buzung, District Vaishali, Bihar.

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Assistant Director, Postal Service, Office of Post Master General, Rajasthan Western Region, Jodhpur, Rajasthan.

.....Respondents

By Advocate : Mr. K.S.Yadav

68. OA No.290/00071/2016

Om Prakash Meena s/o Shri Jagdish Prasad Meena, aged about 25 years, r/o Near Circuit House, Khanbhankri Road, Plot No.29, Dausa, Rajasthan

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Senior Superintendent of Post Offices, Udaipur Division, Udaipur, Rajasthan.

.....Respondents

By Advocate : Mr. K.S.Yadav

69. OA No.290/00072/2016

Saurabh Bansal s/o Shri Rajendra Bansal, aged about 26 years, r/o Gomti Sadan, Behind Oswal Mill Agresen Colony, Gangapur City, District Sawai Madhopur, Rajasthan.

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Senior Superintendent of the Post Office, Udaipur Division, District Udaipur, Rajasthan.

.....Respondents

By Advocate: Mr. K.S.Yadav

70. OA No.290/00073/2016

Sunil s/o Shri Dharamveer, aged about 20 years, r/o Village Kojinda, Post Mandhana, Tehsil Narnaul, District Mohindergarh, Haryana.

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Senior Superintendent of the Post Office, Chittorgath Division, Chittorgarh, Rajasthan.

.....Respondents

By Advocate: Mr. K.S.Yadav

71. OA No.290/00074/2016

Makkhan Lal Meena s/o Shri bheem Raj Meena, aged about 22 years, r/o V/P Jahira, Tehsil Bamanwas, District Sawai Madhopur, Rajasthan.

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Senior Superintendent of the Post Offices, Sirohi Division, Sirohi, Rajasthan.

.....Respondents

By Advocate: Mr. K.S.Yadav

72. OA No.290/00075/2016

Surya Prakash Dhankhar s/o Shri Mange Lal, aged about 24 years, r/o V/P Khatepura, Tehsil & District Jhunjhunu, Rajasthan.

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Superintendent of RMS, 'ST' Division, Jodhpur, Rajasthan.

.....Respondents

By Advocate: Mr. K.S.Yadav

73. OA No.290/00076/2016

Bhawani Singh Bhati s/o Shri Surendra Singh Bhati, aged about 34 years, r/o Plot no.20, Paharganj Colony-II Lal Sagar Road, Jodhpur, Rajasthan.

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.

S

3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Superintendent of the Post Offices, Sirohi Division, Sirohi, Rajasthan.

.....Respondents

By Advocate : Mr. K.S.Yadav

74. OA No.290/00077/2016

Yashwant Yadav, s/o Shri Hansraj Yadav, aged about 26 years, r/o 34/212, Kishore Nagar, Rajsamand, District Rajsamand, Rajasthan.

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Senior Superintendent of the Post Offices, Udaipur Division, Udaipur, Rajasthan.

.....Respondents

By Advocate : Mr. K.S.Yadav

75. OA No.290/00078/2016

Gajraj Singh Shekhawat s/o Shri Pratap Singh Shekhawat, aged about 26 years, r/o Village Paroda, Post Mandushya, Via Ajeetgarh, Tehsil Shrimadhopur, District Sikar, Rajasthan.

.....Applicant

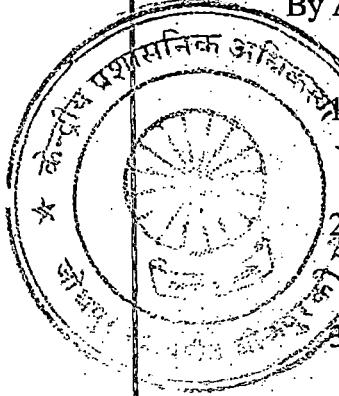
By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Senior Superintendent of the Post Offices, Udaipur Division, Udaipur, Rajasthan.

.....Respondents

By Advocate : Mr. K.S.Yadav



76. OA No.290/00079/2016

Narendra Kumar Verma s/o Shri Babu Lal Verma, aged about 23 years, r/o Bunkar Mohalla, VPO, Khejrl, Tehsil Chomu, District Jaipur, Rajasthan.

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Assistant Director, Postal Services, Office of Postmaster General, Rajasthan Western Region, Jodhpur-342001.

.....Respondents

By Advocate : Mr. K.S.Yadav

77. OA No.290/00080/2016

Samudra Singh Rajvi S/o Shri Malam Singh Rajvi, aged about 43 years, R/o Flat No.F-1/115, Karni Nagar, Khirani Phatak Road, Jhotwara, Jaipur, Rajasthan

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Senior Superintendent of the Post Office, Udaipur Division, District Udaipur, Rajasthan.

.....Respondents

By Advocate : Mr. K.S.Yadav

78.OA No.290/00081/2016

Vimal Kumar Meena S/o Shri Ranti Ram Meena, aged about 31 years, R/o Village Khidarpur, Post Mahandpur, Tehsil Gangapur City, District Sawai Madhopur, Rajasthan.

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Senior Superintendent of the Post Office, Udaipur Division, District Udaipur, Rajasthan.

.....Respondents

By Advocate : Mr. K.S.Yadav

79. OA No.290/00082/2016

Raj Singh S/o Shri Ramesh Singh, aged about 25 years, R/o Boarder Home Guard Ke Peeche, Indra Nagar, Barmer, Rajasthan.

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Superintendent of the Post Offices, Sirohi Division, Sirohi.

.....Respondents

By Advocate : Mr. K.S.Yadav

80. OA No.290/00083/2016

Suresh Kumar S/o Shri Mohan Lal, aged about 27 years, R/o VPO Sirsula, Tehsil & District Churu, Rajasthan.

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.

3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Senior Superintendent of the Post Offices, Churu Division, Churu, Rajasthan.

.....Respondents

By Advocate : Mr. K.S.Yadav

81. OA No.290/00084/2016

Jagveer Singh S/o Shri Tota Ram, aged about 26 years, R/o VPO Satwas, Tehsil Kaman, District Bharatpur, Rajasthan.

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Superintendent of the Post Offices, Chitorgarh Division, Chittorgarh, Rajasthan.

.....Respondents

By Advocate : Mr. K.S.Yadav

82. OA No.290/00085/2016

Bhanu Pratap S/o Shri Vijay Pal Yadav, aged about 21 years, R/o VPO Matalwas, Tehsil Kotkasim, District Alwar, Rajasthan.

.....Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Senior Superintendent of the Post Offices, Udaipur Division, Udaipur, Rajasthan.

.....Respondents

By Advocate : Mr. K.S.Yadav

83. OA No.290/00086/2016

Pawan Kumar Saini S/o shri Ratan Lal Saini, R/o village Ramnagar, Post
Tuniwa, Via Nechhwa, District Sikar, Rajasthan.Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Assistant Director, Postal Services, Office of Postmaster General, Rajasthan Western Region, Jodhpur- 342001.Respondents

By Advocate : Mr. K.S.Yadav

84. OA No.290/00087/2016

Samnder Singh Jodha S/o Shri Parbat Singh, aged about 39 years, R/o Plot No.1, Hanwant 'B' BJS, Colony, Jodhpur, Rajasthan.Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Senior Superintendent of the Post Offices, Udaipur, District Udaipur, Rajasthan.Respondents

By Advocate : Mr. K.S.Yadav

85. OA No.290/00088/2016

Ashok Kumar S/o Shri Hanuman Prasad, R/o village Goad, Post Krishna Nagar, 7, Narnaul, Mahendragarh, Haryana.Applicant

By Advocate: Mr. P.S.Bhati

Versus

1. Union of India through the Secretary, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
2. Director, Ministry of Communications and Information Technology, Department of Post, (Recruitment Division) Government of India, New Delhi.
3. Chief Postmaster General, Department of Post, Government of India, Rajasthan Circle, Jaipur, Rajasthan.
4. Assistant Director, Postal Services, Office of Postmaster General, Rajasthan Western Region, Jodhpur-342001.

.....Respondents

By Advocate : Mr. K.S.Yadav

86. OA No.290/00090/2016

Govind S/o Shri Ganesh, aged about 27 years, B/c SC, R/o Q.No.239 Railway Colony, Kota Jn., Kota (Office Address: worked as Postal Assistant under SPO Dungerpur Division, Dungerpur):

.....Applicant

By Advocate: Mr. S.P.Singh

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi.
2. The Asst. Director General (DE), Dak Bahwan, Sansad Marg, New Delhi-110001.
3. The Chief Post Master General, Rajasthan Circle, Jaipur- 302 007.
4. Superintendent of the Post Offices, Dungerpur Division, Dungerpur.

.....Respondents

By Advocate : Mr. K.S.Yadav

87. OA No.290/00091/2016

Ram Kishan S/o Shri Bhia Ram, aged ab out 23 years, b/c Vishnoi R/o vill+post Sakar, District Jalore (Office Address: worked as Postal Assistant under SPO Sirohi Division, Sirohi).

.....Applicant

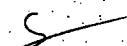
By Advocate: Mr. S.P.Singh

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi.
2. The Asst. Director General (DE), Dak Bahwan, Sansad Marg, New Delhi-110001.
3. The Chief Post Master General, Rajasthan Circle, Jaipur- 302 007.
4. Superintendent of the Post Offices, Sirohi Division, Sirohi.

.....Respondents

By Advocate : Mr. K.S.Yadav



88. OA No.290/00092/2016

Rahul Kesara, S/o Shri Prem Prakash Verma, aged about 24 years, R/o H.No.595/28, Bhajan Ganj, Shringar Chaveri, Ajmer., (Office Address:- worked as Postal Assistant under SPO Chittorgarh Division, Chittorgarh).Applicant

By Advocate: Mr. S.P.Singh

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi.
2. The Asst. Director General (DE), Dak Bahwan, Sansad Marg, New Delhi-110001.
3. The Chief Post Master General, Rajasthan Circle, Jaipur- 302 007.
4. Superintendent of the Post Offices, Chittorgarh Division, Chittorgarh.Respondents

By Advocate : Mr. K.S.Yadav

89. OA No.290/00093/2016

Lalit Kumari Meena D/o Shri Jaynarayan Meena, aged about 23 years, by caste Meena, R/o 159, Vidhya Nagar, Behind RTO Office, Jodhpur (Raj.)Applicant

By Advocate: Mr. Yashpal Khileree

Versus

1. Union of India through its Secretary, Ministry of Communications and Information Technology, Department of Posts Dak Bhawan, Sansad Marg, New Delhi.
2. Director (VP & DE), Ministry of Communications and Information Technology, Department of Posts, Dak Bahwan, Sansad Marg, New Delhi.
3. The Chief Post Master General, Rajasthan Circle, Sardar Patel Marg, Jaipur- 302 007.
4. The Superintendent of Railway Mail Service, 'ST' Division, Department of Posts, Station Road, Jodhpur.Respondents

By Advocate : Mr. K.S.Yadav

90. OA No.290/00094/2016

Naresh Tholiya S/o Shri Devi Lal, aged 27 years, R/o village 82 RB, Tehsil Raisinghnagar, District Sri Ganganagar.Applicant

By Advocate: Mr. Mahendra Choudhary

Versus

1. Union of India Ministry of Communication and Information Technology through its Secretary, Government of India, New Delhi.
2. Post Manager General, Rajasthan Southern Region, Ajmer.

3. Senior Superintendent of Post Office, Udaipur Division, Udaipur.Respondents

By Advocate : Mr. K.S.Yadav

91. OA No.290/00095/2016

Sushil Kumar Kumawat S/o Shri Badri Prasad Prajapat, aged about 28 years, R/o Lal Singh Colony, Radha Kishan Pura, Ward No.40, RTO Road, Sikar-332001, last employed on the post of Postal Assistant in the office of HQ Udaipur-313004.Applicant

By Advocate: Mr. A.K.Kaushik

Versus

1. Union of India through Secretary, Government of India, Ministry of Communications and IT, Department of Posts (Recruitment Division), Dak Bhawan, Sansad Marg, New Delhi.
2. The Chief Post Master General, Rajasthan Circle, Sardar Patel Marg, Jaipur- 302 007.
3. Senior Superintendent of the Post Offices, Udaipur Division, Udaipur.Respondents

By Advocate : Mr. K.S.Yadav

92. OA No.290/00097/2016

Krishan Kumar S/o Shri Ranvir Singh, aged about 22 years, B/c OBC Yadav, R/o village Gulawala, Post Hodina, District Mahandragarh (Office Address: worked as Postal Assistant under SPO Dungarpur Division, Dungarpur).Applicant

By Advocate: Mr. S.P.Singh

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi.
2. The Asst. Director General (DE), Dak Bhawan, Sansad Marg, New Delhi-110001.
3. The Chief Post Master General, Rajasthan Circle, Jaipur- 302 007.
4. Superintendent of the Post Offices, Dungarpur Division, Dungarpur.Respondents

By Advocate : Mr. K.S.Yadav

93. OA No.290/00100/2016

Sohan Lal S/o shri Nanga Ram, aged about 20 years, R/o Opposite Sadar Thana, Shastri Nagar, Barmer.Applicant

By Advocate: Mr. Rajesh Joshi

Versus

1. Union of India through the Secretary, Ministry of Communications and I.T., Department of Posts, Dak Bhawan, New Delhi- 110001
2. Superintendent of the Post Offices, Barmer Division, Barmer Respondents

By Advocate : Mr. K.S.Yadav

94. OA No.290/00101/2016

Parvati D/o Shri Nanga Ram, aged about 21 years, R/o Opposite Sadar Thana, Shastri Nagar, Barmer. Applicant

By Advocate: Mr. Rajesh Joshi

Versus

1. Union of India through the Secretary, Ministry of Communications and I.T., Department of Posts, Dak Bhawan, New Delhi-110001.
2. Superintendent of the Post Offices, Barmer Division, Barmer
3. Postmaster, Barmer. Respondents

By Advocate : Mr. K.S.Yadav

95. OA No.290/00102/2016

Ashish Kumar Khichar S/o Shri Sanwar Mal Khichar, aged about 26 years, R/o A/20, Girdhar Colony, VKI Area, Road No.1, Sikar Road, Jaipur, last employed on the post of Postal Assistant in the office of Hiran Magri LSG, Udaipur -313002. Applicant

By Advocate: Mr. J.K.Mishra

Versus

1. Union of India through Secretary to Govt. of India, Ministry of Communications and I.T., Department of Posts (Recruitment Division), Dak Bhawan, Sansad Marg, New Delhi-110001.
2. Chief Post Master General, Rajasthan Circle, Sardar Patel Marg, Jaipur.
3. Senior Superintendent of the Post Offices, Udaipur Division, Udaipur Respondents

By Advocate : Mr. K.S.Yadav

96.OA No.290/00113/2016

Parmeshwari Jangid D/o Shri Nanga Ram, aged about 28 years R/o Opposite Sadar Thana, Shastri Nagar, Barmer. Applicant

By Advocate: Mr. Rajesh Joshi

Versus

1. Union of India through the Secretary, Ministry of Communications and I.T., Department of Posts, Dak Bhawan, New Delhi-110001.

2. Superintendent of the Post Offices, Barmer Division, Barmer
 3. Postmaster Barmer.

.....Respondents

By Advocate: Mr. K.S.Yadav

97. OA No.290/00177/2016

Sanjeet Yadav W/o Shri Vinod Kumar, aged about 30 years, b/c OBC R/o vill-Saidpur, PO-Ateh Mandi, District Mahendragarh, (Office Address:- worked as Postal Assistant (CO) PMG Office under DPS Western Region, Jodhpur).

.....Applicant

By Advocate: Mr. S.P.Singh

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi
2. The Asst. Director General (DE) Dak Bhawan, Sansad Marg, New Delhi.
3. The Chief Post Master General, Rajasthan Circle, Jaipur
4. Asst. Director of Postal Services, O/o Postmaster General, Rajasthan Western Region, Jodhpur.

.....Respondents

By Advocate : Mr. K.S.Yadav

98.OA No.290/00187/2016

Sharmila D/o Shri Bijendra Singh, aged about 22 years, b/c Jat, R/o vill-Chinalia, Po-Nagal Katha, District Mahdрагarh (Office Address:- worked as Postal Assistant under SPO Dungerpur Division, Dungerpur).

.....Applicant

By Advocate: Mr. S.P.Singh

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi
2. The Asst. Director General (DE) Dak Bhawan, Sansad Marg, New Delhi-110001.
3. The Chief Post Master General, Rajasthan Circle, Jaipur
4. Superintendent of Post Offices, Dungerpur Division, Dungerpur.

.....Respondents

By Advocate : Mr. K.S.Yadav

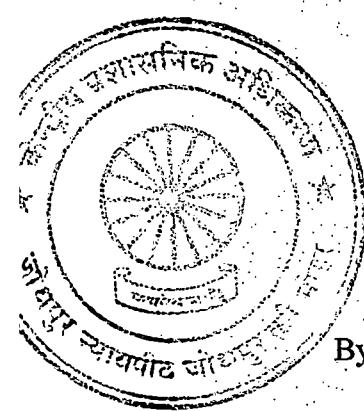
99.OA No.290/00228/2016

Abhishek S/o Shri Mahabir Singh, aged about 24 years, R/o vill- Manethi, PO Kund, District Rewari (Office Address:- worked as Postal Assistant under SPO Dungerpur Division, Dungerpur).

.....Applicant

By Advocate: Mr. S.P.Singh

Versus



1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi
2. The Asst. Director General (DE) Dak Bhawan, Sansad Marg, New Delhi.
3. The Chief Post Master General, Rajasthan Circle, Jaipur-302007
4. Superintendent of Post Offices, Dungarpur Division, Dungarpur.

.....Respondents

By Advocate : Mr. K.S.Yadav

100. OA No.290/00230/2016

Veer Singh S/o Shri Permanand, aged about 24 years, b/c Yadav, R/o vill+po-Tajpur, District Mahendragarh (Office Address:- worked as Postal Assistant under SPO Dungarpur Division, Dungarpur).

.....Applicant

By Advocate: Mr. S.P.Singh

Versus

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi
2. The Asst. Director General (DE) Dak Bhawan, Sansad Marg, New Delhi-110001.
3. The Chief Post Master General, Rajasthan Circle, Jaipur-302007.
4. Superintendent of Post Offices, Dungarpur Division, Dungarpur.

.....Respondents

By Advocate : Mr. K.S.Yadav

COMMON ORDER

Re Sh. U. Sarathchandran

These cases have been heard together, with the consent of the counsel appearing for both sides in each case, since the facts and issues are similar in all these cases. In view of the similar nature of grievance, facts and circumstances of these cases we felt that a common order can be passed, in order to avoid inconsistency. For the sake of convenience the documents annexed to OA No.290/00001/2016 and the pleadings of both sides therein are referred to in this common order which would be germane to the parties in the other OAs *mutatis mutandis*.



2. This batch of OAs stems from the order of termination of the applicants from the post of Postal Assistant/Sorting Assistant in which they have been working after getting selected as Postal Assistant/Sorting Assistant in a nationwide recruitment process undertaken by the Department of Posts in the 22 Postal Circles of the country. The post of Postal Assistant (for short 'PA') was for the vacancies of the year 2013-14. The recruitment process was set in motion by issuance of Annexure-A/2 notification. Conducting of the written examination/aptitude test viz. (paper 1) and computer/ typing test (paper 2) were entrusted to an outside agency by name M/s CMC Limited, Noida UP which appears to be having a registered office at "CMC" House, C-18, Bandra Kurla Complex (BKC) Bandra (East), Mumbai 400051. Applicants in these OAs who were appointed after selection were posted as Postal Assistant/Sorting Assistant (for short, SA) at a different stations. They were sent for training at the Postal Training Centre and on successful completion of the training they have been working as Postal Assistant. Out of the blue they were served with Annexure-A/1 order of termination of service, which reads :

"Department of Posts, India
Office of the Supdt. of Post Offices
Pali Division, Pali

Order of Termination of service issued under the proviso to Sub-Rule (1) of Rule 5 of Central Civil Services (Temporary Service) Rules, 1965

Memo No.B2-76/OSPA/2013-14
dated at Pali, the 23-12-2015

In pursuance of the proviso to sub-rule (1) of rule 5 of the Central Civil Services (Temporary Service) Rules, 1965 I hereby terminate forthwith the services of Shri Shyam Singh, PA Nana (name) and directed that he shall be entitled to claim a sum equivalent to the amount of his pay and allowances for a period of one month (in lieu of the period of notice) calculated at the same rate at which he was drawing them immediately before the date on which this order is served on or, as the case may be, tendered to him.

Station: Pali
Date: 23.12.2015

(M.S.Khanzai)
Supdt. of Post offices
Pali Division, Pali

Copy to:-

1. The Postmaster Marwar Junction HO.
2. The SPM Nana S.O.



3. The Official concerned.
4. Office copy."

3. A cheque for one month's salary was also served on the applicants in lieu of one month's notice. According to the applicants Annexure-A/1 termination order issued to them was without any prior notice or opportunity of being heard and no inquiry of any kind was conducted. It is further alleged that Annexure-A/1 order is a cryptic order passed by the respondents to synchronise with the closing of the Courts and Tribunals for winter vacation. Applicants allege that they have not committed any illegality, misrepresentation and malpractices either in the written examination, during the selection process or during training and there is no case from any corner that their services have been unsatisfactory. Therefore they pray for quashing and setting aside the Annexure-A/1 order and seek the consequential benefits which would flow out of this Tribunal's order.

4. Respondents filed a reply statement through the Additional Central Government Standing Counsel Shri K.S. Yadav, with a prayer for treating the reply statement filed in OA No.290/00001/2016 as the reply statement in all the other OAs dealt with in this common order. According to the respondents the applicants have been terminated from the posts of PA/SA from various offices by taking recourse under Rule 5 of Central Civil Services (Temporary Service) Rules, 1965 (for short, 'TS' rules). Respondents further state that after declaration of the result of the candidates from the Rajasthan Circle on 08.11.2014 certain complaints of malpractices in recruitment process were received in the Postal Directorate on 8/9-04-2015 alleging the practice of unfair means and irregularities in the Gujarat Circle. The Vigilance Team of

the Postal Directorate enquired into the allegations and prima facie it was found that there were sufficient reasons to suspect serious malpractices on the part of candidates with and without the connivance of the aforesaid outsourcing agency. Based on the prima facie suspicion, the competent authority ordered to keep in abeyance all further appointments/ training in all 22 Postal Circles of the country where the examinations were held through aforesaid outsourcing agency. In the meantime most of the selected candidates had already been given appointment in the Rajasthan Circle. Thereafter a detailed investigation on the conduct of examination in other Postal Circles was taken up. After preliminary inquiry, no malpractices were found in 11 Postal Circles whereas in five Postal Circles viz. Rajasthan, Gujarat, Haryana, Uttarakhand and Chattisgarh certain irregularities at mass level were noticed on the part of many candidates, officials of outsourcing agency indicating leakage of question paper/ answer key of the papers. The irregularities noticed included cases of impersonation in one of the Postal Circle. The other Postal Circles were alerted to carry out a thorough checking of personal details, comparison of signatures, photographs etc. and other relevant record generated at the various stages of the examinations before granting appointments. Due to the irregularities noticed a decision of re-examination was also taken in the Postal Circles of Delhi, Himachal Pradesh and Madhya Pradesh where the fair conduct of the examination was under cloud of suspicion. The investigation revealed serious irregularities in the Postal Circle of Rajasthan also. According to the respondents some of the irregularities found in the recruitment process in the State of Rajasthan are :

a. It is observed that majority of the selected candidates are locals, while only 44 out of 427 candidates are outsiders. Majority of the outsiders belong to Haryana (36 out of 44) and Bihar (4). Further,

candidates which have been selected from Haryana State are found to be from one of the area of suspected geographical belt namely Mahendragarh (21 are from Mahendragarh, out of which 19 candidates belong to a few villages in Narnaul Tehsil along i.e. 5 candidates belong to village Saidpur, 4 candidates from village Goad & 3 candidates from Gulawala) and Rewari (5). Surprisingly, 16 candidates out of 26 share a few common email ids. 10 candidates out of this group of 26 have less than 60% in their Senior Secondary Examination.

iii. Other cases of Same Address/ Close Locality: Besides the cases of Mahendragarh District as mentioned above, other local candidates pertaining to Alwar District have also been noticed to have succeeded in groups. It is observed that 27 candidates are such which belong to Alwar District in which 9 candidates are from Kotkasim, 6 are from Kishangarh Bas and 3 each from Bhror and Kala Kuan.

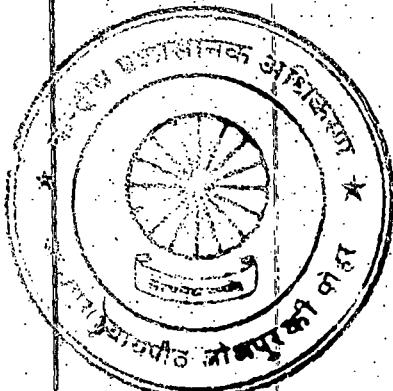
a. It is also observed that a few candidates belonging to same area have used same email id at the time of registration. These email ids are pnaveen2791@gmail.com, 2nd.11.113@gmail.com, radhe9772377171@gmail.com and lion110001@gmail.com having been used by 2 candidates each and in the same area/locality.

b. Further, a groups of 5 candidates belonging to exactly the same address i.e. " Room No.5, Arawali Hostel, University of Rajasthan, Jaipur succeeded in the recruitment examination and it may further be seen that they have scored marks in a close range with similar patterns in Para A,B,C and D of Paper I. Out of these 5 candidates, 3 have used common email ID and two of them are siblings.

iv. Siblings/relatives: A very surprising fact emerged during the investigation is that in Rajasthan a large number of Siblings (37 candidates) succeeded in the recruitment examination. As many as 18 pairs of suspected siblings/ relatives on the basis of same father names and addresses have been detected. Among these 18 pairs, 5 pairs appear to be definite pairs of siblings as per their common address; they have all succeeded in the recruitment exam. Out of these five pairs, it may be seen that two daughters and one son of Shri. Nanga Ram got through the recruitment examination and got almost similar pattern of marks. It seems that in order to avoid divulging fact of being sibling/relative, different addresses have been mentioned in some cases while father's name of 13 pairs (excluding 5 definite pairs of siblings) are same which may not be a mere coincidence. Discrete physical verification of residential addresses of these candidates with reference to proof of residence obtained from these candidates, physical verification of addresses appears necessary.

v. Same E-mail ids: 26 such cases were found suspected where same e-mail ids have been used more than once as mentioned below. The detailed analysis is placed as Annexure-RAJ-B. There are some bigger groups using same email Ids like 7 candidates have used e-mail ID as itsnml@gmail.com & surprisingly they are from the suspected belt of "Narnaul". Among these 7 candidates 4 are having same mobile numbers as 946849802. Similarly there is another such big group of 7 candidates using same e-mail id sarvanjangir@gmail.com (out of which 5 are from Narnaul Tehsil, District Mahendragarh) and among these 4 have given same mobile No. as 9992920462. In addition to this one email id nechacafe@gmail.com was also found to use by 4 candidates. Further it was also found during the analysis of Rajasthan and Uttarkhand Circle that two candidates each from both the Circle have used same e-mail id as sunilbharti79@gmail.com.

vi. Same pattern of marks: 93 candidates have been found suspected having same marks pattern of marks in part A, Part B, Part C & Part D of Paper I. Detailed analysis is placed vide Annexure-RAJ-C. The average percentage of marks scored in class 12th of these candidates is 64.19% & the average percentage of marks obtained by these candidates in Paper I is 87%. 2 have email id



"15. After hearing heard the counsels for both the sides and examining the matter in a great detail, we hereby issue the following directions:

(i) The respondents will refer the matter to the CVC and CBI immediately and forthwith with all relevant documents/ record and position of the matter, so that they can immediately commence the preliminary enquiry. There will be a time of three months from today for completion of preliminary enquiry so that the applicants are innocent of the charges leveled against them and in that case at the end of three months period as granted, the applicants will be reinstated back in service.

16. At this stage, learned counsel for the respondents submits that at least four months' time may be granted for completion of the enquiry by the CVC and CBI. It is allowed.

17. It appears through the vigilance report and after hearing the counsels for the parties that there might be involvement of senior officers of the department also, it is, therefore, necessary to weed out all of these persons and take appropriate action against them, which shall also be taken within the aforesaid period.

18. There will be a mandate to the CVC and CBI to treat this matter as very urgent as question of livelihood of so many persons is there, and integrity to be maintained in Government servant in a question, therefore, urgent action will be required to be taken by the CVC and CBI in the matter within a period of four months' time as sought by the respondents. It is to be noted that following orders of other Benches sufficient time is already granted.

19. Besides, there may not be any difficulty in this matter as after having gone through the vigilance report it appears that there might be involvement of senior officers of the department itself and most the issues are taken care of.

20. It is made clear that if name of anyone of the applicants is found in such a racket then notice(s) shall be issued to them within 15 days after completion of four months' time already granted to the CVC and CBI for completion of enquiry and appropriate action may be taken against them so that justice may be done. For those applicants who are found innocent in the matter, their rights of employment and consequences thereof shall follow within a period of four months from today as aforesaid.

21. With these observations and directions, all the Original Applications are disposed of with no order as to costs."

10. During the hearing of the OAs on hand, learned counsel appearing on both sides agreed that they have no objection for passing the same directions in the present case also. Hence we proceed to issue the following order:

11. In the result, while respectfully concurring with the directions issued by the Jaipur Bench as extracted above, we direct the respondents that the benefits in the above aforesaid orders be conferred to the applicants in the OAs dealt



candidates which have been selected from Haryana State are found to be from one of the area of suspected geographical belt namely Mahendragarh (21 are from Mahendragarh, out of which 19 candidates belong to a few villages in Narnaul Tehsil along i.e. 5 candidates belong to village Saidpur, 4 candidates from village Goad & 3 candidates from Gulawala) and Rewari (5). Surprisingly, 16 candidates out of 26 share a few common email ids. 10 candidates out of this group of 26 have less than 60% in their Senior Secondary Examination.

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dinesh,ramavat2000@gamil.com and other 2 have email id shyamsunder061995@gamilcom. Besides these 2 above Shri Ramesh Kumar S/o Shera Ram has also given email id ramawat_j@rediffmail.com which is similar to the above case. However, their OMR sheets needs to be further scrutinized by the Circle team before arriving at any conclusion so as to say whether there is a pattern marking of wrong answers too.

vii. Answer Key Pattern: the original answer key was designed by CMC Ltd. For 4 series viz. Series A,B,C&D. However, on deep analysis of all the four keys it is observed that the key is so designed that from key of series. A, keys of all other series can be prepared by just changing the first question number of the key. For example, to obtain the answer key on next series one has to jump to predefined count for example if one wants to get the answer key of B series if he has the answer key of series A then one need to start using the key from 7th question and so on.

ix. It has been observed that there exists major difference in marks scored by the candidates in recruitment examination as compared with their 12th class scores. The same is places at Annexure-RAJ-D. There are 92 candidates who have secured excessively high marks in recruitment examination as compared with their 12th class marks i.e. difference is more than or equal to 30%.

x. 113 candidates are such that they have scored less than or equal to 55% in class 12th."

5. According to the respondents the entire recruitment process in the State of Rajasthan was compromised because of the use of unfair means and leakage of question paper/answer key. According to the respondents it is difficult to segregate the culprits and other candidates and therefore whole exam is liable to quashed and therefore as per decision of the competent authority Annexure-A/1 the impugned Annexure-A/1 order was passed terminating the service of the applicants.

As indicated above, cancellation of appointment in pursuance of Annexure-A/2 notification was ordered in other circles also. The persons in other postal circles who were affected by the impugned termination order have approached the different co-ordinate Benches of this Tribunal having territorial jurisdiction. Therefore we have the advantage of perusing the final orders passed by the co-ordinate Benches of this Tribunal at Ahmedabad, Jabalpur, Principal Bench, and also by the co-ordinate Bench at Jaipur, in the chronological order.

7. We have carefully perused the final order dated 18.03.2016 (Common Order) of the Ahmedabad Bench in OA No.478 of 2015 and the connected case. In the final order dated 08.04.2016, the Principal Bench of this Tribunal in OA No.4719/2015 and connected cases concurring with the final order passed by the Ahmedabad Bench directed the respondents to grant the same benefits to the applicants before the Principal Bench. The coordinate Bench at Jabalpur in its common order dated 29.04.2016 also followed the suit and adopted the directions in final orders of the Ahmedabad Bench and ordered to give the same benefits to the applicants before the Jabalpur Bench.

8. Of late, we have had the benefit of seeing the common final order dated 25.05.2016 of the co-ordinate Bench at Jaipur in OA No.291/00008/2016 and connected cases.

9. The Jaipur Bench in its common order dated 25.05.2016 has generally followed the directions contained in the final orders dated 18.03.2016 passed by the Ahmedabad Bench in OA No.478/2015 and the connected case but has also added a mandate to the premier investigating agency of the country-the Central Bureau of Investigation (CBI) and to the Central Vigilance Commission (CVC) to undertake an inquiry into the allegations of aforesaid malpractices. Making a detour from the view of the Ahmedabad Bench, the Jaipur Bench observed that the vigilance inquiry at the instance of Postal Directorate reveals that they have done a 'good job'. While concurring with the directions issued by the Ahmedabad Bench in its final common order dated 18.03.2016 in OA No.478/2015 and the connected case, the Jaipur Bench issued the following directions:

"15. After hearing heard the counsels for both the sides and examining the matter in a great detail, we hereby issue the following directions:

(i) The respondents will refer the matter to the CVC and CBI immediately and forthwith with all relevant documents/ record and position of the matter, so that they can immediately commence the preliminary enquiry. There will be a time of three months from today for completion of preliminary enquiry so that the applicants are innocent of the charges leveled against them and in that case at the end of three months period as granted, the applicants will be reinstated back in service.

16. At this stage, learned counsel for the respondents submits that at least four months' time may be granted for completion of the enquiry by the CVC and CBI. It is allowed.

17. It appears through the vigilance report and after hearing the counsels for the parties that there might be involvement of senior officers of the department also, it is, therefore, necessary to weed out all of these persons and take appropriate action against them, which shall also be taken within the aforesaid period.

18. There will be a mandate to the CVC and CBI to treat this matter as very urgent as question of livelihood of so many persons is there, and integrity to be maintained in Government servant in a question, therefore, urgent action will be required to be taken by the CVC and CBI in the matter within a period of four months' time as sought by the respondents. It is to be noted that following orders of other Benches sufficient time is already granted.

19. Besides, there may not be any difficulty in this matter as after having gone through the vigilance report it appears that there might be involvement of senior officers of the department itself and most the issues are taken care of.

20. It is made clear that if name of anyone of the applicants is found in such a racket then notice(s) shall be issued to them within 15 days after completion of four months' time already granted to the CVC and CBI for completion of enquiry and appropriate action may be taken against them so that justice may be done. For those applicants who are found innocent in the matter, their rights of employment and consequences thereof shall follow within a period of four months from today as aforesaid.

21. With these observations and directions, all the Original Applications are disposed of with no order as to costs."

10. During the hearing of the OAs on hand, learned counsel appearing on both sides agreed that they have no objection for passing the same directions in the present case also. Hence we proceed to issue the following order:

11. In the result, while respectfully concurring with the directions issued by the Jaipur Bench as extracted above, we direct the respondents that the benefits in the above aforesaid orders be conferred to the applicants in the OAs dealt



with in this common order also. Ordered accordingly. We further direct the respondents to forward copies of this common order to the Director of Central Bureau of Investigation and also to the Chief Vigilance Commissioner, CVC, Government of India for the purpose of taking necessary action in the light of the directions contained in the afore-quoted order of the co-ordinate bench of this Tribunal at Jaipur.

The OAs are disposed of as above. As the OAs have been finally disposed of, the interim order already granted will cease to be in operation.

Registry shall incorporate the original copy of this common order in OA

No.290/00001/2016 and certified copies in the files of the other connected

OAs.

Praveen Mahajan
[Praveen Mahajan]
Administrative Member

U. Sarathchandran
[U. Sarathchandran]
Judicial Member

COMPARED &
CHECKED

CERTIFIED TRUE COPY
Dated... 24/6/2016

D.R. Siva
Sarathchandran (P.R.)
Section Officer (Jud.)
Central Administrative Tribunal
Chennai Office
Chennai, Tamil Nadu
India
Date: 24/6/2016